

**F. No. C-50/08/2018-Ad.II**  
Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise & Customs  
\*\*\*\*\*

New Delhi the 11<sup>th</sup> April, 2018

To,

The concerned Chief Commissioners/Director Generals in CBEC

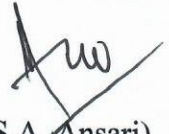
**Subject: General Elections to the Legislative Assembly of Karnataka,2018- Briefing meeting of Expenditure Observers– Reg.**

Sir,

I am directed to say that Election Commission have relieved **Shri. Kumar Gaurav Dhawan, IRS(C&CE):05 (R-22250), Shri Sunder Lal IRS(C&CE):0 (R-18779) and Shri Sanjay Kumar Singh, IRS(C&CE):07 (R-22232)** in the aforesaid General Elections on the basis of the representations received by Commission from these three officers.

2. It is requested that the nominated officers may be intimated not to attend Briefing Meeting of Expenditure Observers to be held on **11.04.2018**.

Yours faithfully,



(S.A. Ansari)

Under Secretary to the Government of India

Tel.No. 011-23095529

Copy to:

1. The Website Manager, CBEC with the request to upload this letter along-with enclosures at the official website of CBEC.
2. The Secretary, (Shri Rajan Jain, Under Secretary), Election Commission of India, New Delhi for information w.r.t. the Commission's letter referred above.



(S.A. Ansari)

Under Secretary to the Government of India

**MOST IMMEDIATE**

**By Special Messenger/e-mail**

**ELECTION COMMISSION OF INDIA**

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/DO/EEM/Exp. Obs./EEPS/2018/Vol. I

Dated: 10<sup>th</sup> April, 2018

To

Shri. S. A. Ansari, Under Secretary (Ad. II), M/o Finance & Nodal Officer,  
Dept. of Revenue, Central Board of Excise & Customs,  
Room No. 47B, North Block,  
New Delhi  
(saansari1967@gmail.com)

Sub:- General Election to the Legislative Assembly of Karnataka, 2018– Relieving of Expenditure Observers – Reg.

Sir,

I am directed to refer to your letter no. C-50/08/2018-Ad.II, dated 5<sup>th</sup> April, 2018 and 10<sup>th</sup> April, 2018; and to state that the Commission has relieved **Sh. Kumar Gaurav Dhawan, IRS(C&CE):05 (R-22250), Sh. Sunder Lal, IRS(C&CE):08 (R-18779) and Sh. Sanjay Kumar Singh, IRS(C&CE):07 (R-22232)** and from election duty in General Election to the Legislative Assembly of Karnataka, 2018.

2. You are requested to intimate the aforesaid three officers **not** to attend Briefing Meeting of Expenditure Observers to be held on 11.04.2018.

Yours faithfully,



(RAJAN JAIN)  
UNDER SECRETARY